

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANOMA) : Following are the Directors on the Board of the National Handloom Development Corporation :

1. Shri S. K. Misra, Chairman & Development Commissioner for Handlooms, (Part time) Ministry of Commerce,
2. Shri H. P. Bhattacharya, Managing Director, National Textile Corporation New Delhi.
3. Shri S. Krishnamurthy, Director (Finance) Ministry of Commerce.
4. Sh. V. G. Puranik, Mg. Director, All India Federation of Co-op. Spinning Mills Federation, Bombay.
5. Shri C. V. Radhakrishnan, Indian Cotton Mills Federation, Bombay.
6. Shri A. p. Bhatikar, Central Silk Board, Bangalore.
7. Shri S. Ramaraj, (Non-Official) Chinnalapatti, Madurai Distt.
8. Shri Gopinath Sandhra (Non-Official) Vidyanagar Education Society. Hubli (A.P.)
9. Shri I. G. Gupta, Director of Handloom & Textiles, Assam.
10. Shri Ravi Mathur, Director of Handloom & Textiles, U. P. Kanpur.
11. Shri Vinay Jha, Director of Handloom Textiles, Madras.

12. Managing Director — Vacant

The Managing Director who would be the Chief Executive of the Corporation has not yet been appointed by the Government.

Study Teams sent to Foreign Fairs by Apparels Export Promotion Council

1019. SHRI ASHFAQ HUSSAIN : Will the Minister of COMMERCE be pleased to state :

(a) whether the Apparels Export Promotion Council sends sales or study teams abroad for foreign fairs participation; and

(b) if so, a list of such events during the past three years giving dates, countries, personnel of the delegation and expenses incurred separately for each event ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) According to information available, the Apparels Export Promotion Council (AEPCC) has not sponsored sales or study teams for the purpose of participation in overseas trade fairs/exhibitions. However, A.E.P.C. organises participations of exporters in international fairs/exhibitions.

(b) Dose not arise.

हिन्दी को बँककारी सेवाओं में भरती के लिए परीक्षाओं के माध्यम के रूप में लागू करना

1020. श्री सत्यनारायण जटिया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी को बँककारी सेवाओं में भरती के लिए परीक्षाओं के माध्यम के रूप में लागू न करने के क्या कारण हैं ; और

(ख) इस सम्बन्ध में उनके मंत्रालय द्वारा क्या अनुदेश जारी किये गए हैं और उन अनुदेशों का पालन न किये जाने की स्थिति में क्या कार्यवाही की जाएगी ?